

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 89 of 2012 &  
I.A. No. 182 of 2012**

**Dated : 15<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Rajgarh Ispat Udyog Sangh ....Appellant(s)**

**Versus**

**Chhattisgarh Electricity Regulatory Commission ... Respondent(s)  
& Ors.**

Counsel for the Appellant (s): Ms. Sugandha Somani

Counsel for the Respondent(s): Mr. C.K. Rai for R.1  
Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran for R.2

**ORDER**

As agreed by the learned counsel for the parties, post the matter for further hearing on **21.08.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/pg